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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

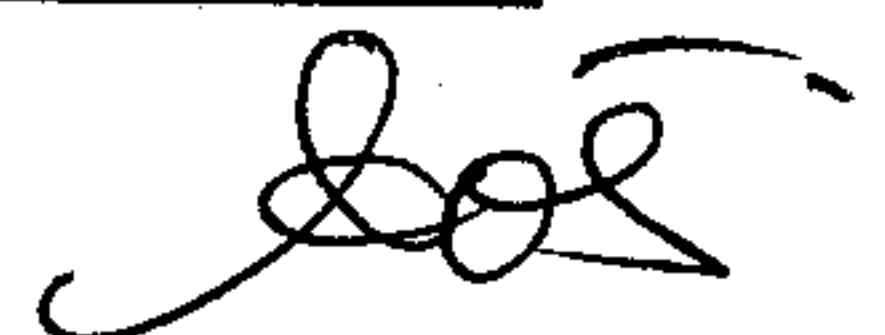
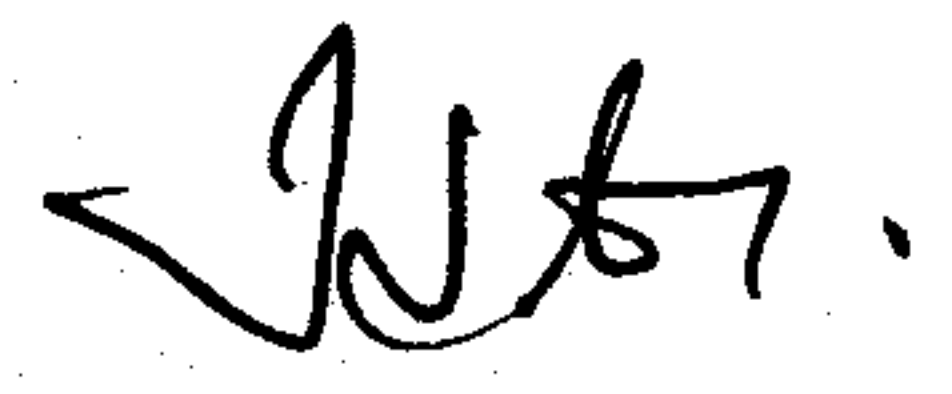
**T.P. No. 134/397-398/NCLT/AHM/2016 (New)
C.P. No. 65/397-398/CLB/MB/2016 (Old)**

Coram: **Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.02.2018**

Name of the Company: Sandeep Jagdishchandra Dave
V/s.
Environmental Project Mgmt. Pvt. Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	ALKESH JALAN	PCS	PETITIONER	
2.	Jatin H. Kapadia	PCS	R.	

ORDER

Learned PCS Mr. Alkesh Jalan present for Petitioner. Learned PCS Mr. Jatin Kapadia present for Respondents No. 1 to 4.

On request of both sides.

List the matter on 28.03.2018.



**MANORAMA KUMARI
MEMBER JUDICIAL**

Dated this the 26th day of February, 2018.